

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22

C.S.P. No. 541/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Sussegado Bar & Kitchen Pvt Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	Ahmed
	Ahmed Chunarwala		

ORDER

CSP 541/230-232/NCLT/MB/MAH/2017
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CSP 545/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 26.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)